



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 31.07.2025

## NOTICE

Please take notice that the following matters listed for **hearing/pronouncement of judgment** in the Court – III on 31.07.2025 will not be taken up. The next dates of **hearing/pronouncement** will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 950 of 2025 & I.A. No. 3701 of 2025	Manisha Nimesh Mehta, Director of Perfect Infraengineers Ltd. Vs. Technology Development Board	Hemali Kurne	Manish Dhir Vivek Tyagi-R1
2.	Comp. App. (AT) (Ins) No. 241 of 2025 & I.A. No. 840, 3479 of 2025  (With Defects)	Manisha Nimesh Mehta, Director of Perfect Infraengineers Ltd. Vs. Technology Development Board	Matthew J Nedumpara Hemali Kurne	Yahya Batatawala- RP Sumedh Ruikar Pradip Yadav
3.	Comp. App. (AT) (Ins) No. 2342 of 2024  Part Heard	Surinder Kumar Rajpal (Member of Suspended Board of Director of Karnal Agriculture Industries Ltd.) Vs. Punjab National Bank & Anr.	Rishi Kapoor	Rajesh Kumar Likivi K Jakhalu- R1 Swastika Kumari Ravi Bansal- for RP

<b>4.</b>	Comp. App. (AT) (Ins) No. 514 of 2025  <b>Part Heard</b>	Mirosa Marines Pvt. Ltd. Vs. Kanak Jani Resolution Professional of Doshi Holdings Pvt. Ltd.	Amish Tandon	Kanak Jani- RP (in person)
<b>5.</b>	Comp. App. (AT) (Ins) No. 630 of 2024  <b>Part Heard</b>	Sri Bajrang Wind Park Developers Vs. Inox Wind Infrastructure Services Ltd. & Ors.	Aslam Ahmed	Pratik Thankkar Sahil Sinha
<b>6.</b>	Comp. App. (AT) (Ins) No. 346 of 2025  <b>(For Judgment)</b>	HDFC Bank Ltd. Vs. Hema Engineering Industries Ltd. & Anr.	Amandeep Singh	Vishal Ganda Anshit Aggarwal Charmi Khurana Vikas Garg
<b>7.</b>	Comp. App. (AT) (Ins) No. 565 of 2025  <b>(For Judgment)</b>	Q West Infrastructure Pvt. Ltd. (Erstwhile Karanja Logistics Pvt. Ltd.) Vs. Grevek Investment and Finance Pvt. Ltd.	Rajul Jain	Sameer Singh
<b>8.</b>	Comp. App. (AT) (Ins) No. 569 of 2025  <b>(For Judgment)</b>	Indian Bank Vs. Aman Hospitality Pvt. Ltd.	Gautam Awasthi	Anush Raajan

By order of Hon'ble Chairperson  
-Sd/-  
Registrar